## GOVERNMENT OF INDIA MINISTRY OF POWER

## LOK SABHA UNSTARRED QUESTION NO.3704 TO BE ANSWERED ON 09.08.2018

## UNINTERRUPTED POWER SUPPLY

3704. SHRI PR. SENTHIL NATHAN: SHRI K.N. RAMACHANDRAN: SHRI BHARATHI MOHAN R.K.:

Will the Minister of POWER be pleased to state:

- (a) whether the Government has empowered the State Electricity Boards and Private Discoms to provide uninterrupted power supply to essential establishments like hospitals, vital institutions, police establishments etc.;
- (b) if so, the details thereof;
- (c) the steps taken by the Government to facilitate Tamil Nadu to meet its huge power requirements; and
- (d) the details of amount allocated for the same during the last three years?

## ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND NEW & RENEWABLE ENERGY

(SHRI R. K. SINGH)

(a) & (b): Electricity is a concurrent subject and distribution of electricity is done by Power Distribution Companies/State Energy Departments. Distribution licenses are issued by the respective State Electricity Regulatory Commissions. The States/Discoms are expected to provide power supply to all consumers including essential establishments like hospitals, vital institutions, police establishments etc. Government of India is supporting State Governments to ensure uninterrupted electricity supply through various schemes including Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Integrated Power Development Scheme (IPDS) and Pradhan Mantri Sahaj Bijli Har Ghar Yojana (Saubhagya).

(c) & (d): As per the information furnished by the Government of Tamil Nadu, the average power demand of Tamil Nadu is around 14,800 MW to 15,300 MW and peak demand is 15,440 MW. The installed capacity of Tamil Nadu as on 30.06.2018, is 18747 MW of conventional Energy sources and 11,411 MW of Renewable Energy sources. The Tamil Nadu Generation and Distribution Corporation have reported that they are supplying uninterrupted power to all consumers. Government of India is supporting the States in augmenting and strengthening of the intra state transmission and distribution network through various schemes including Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Integrated Power Development Scheme (IPDS) for better power supply to the consumers. Projects worth Rs.1306.77 crore including Rural Electrification (RE) component have been sanctioned to Tamil Nadu under DDUGJY. Projects worth Rs.5,411.72 crore have been sanctioned to Tamil Nadu under IPDS including R-APDRP. The fund is released based on milestones of progress. The fund released to Tamil Nadu during the last three years is given below:

(Rs. in crore)

Financial year	2015-16	2016-17	2017-18	Total
DDUGJY	77.07	110.34	1.86	189.27
IPDS	Nil	216.05	282.50	498.55

\*\*\*\*\*